

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. (CAA) No.585/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name	of the Company	Alert Consultants & Cred	dit Pvt.Ltd. & Ors.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	PRITHA (	BosE, Pcs 3	Petitioners	P.B
2.	BIDISHA	ACHARI, PCs }	ty.	17/11/17

## ORDER

Ld. Pr. CS for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd

(Vijai Pratap Singh) Member (J)

Sd